

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:824

ANSWERED ON:24.11.2009

ARMED FORCES ACT

Das Gupta Shri Gurudas;Gandhi Shri Feroze Varun;Meinya Dr. Thokchom;Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to amend the Armed Forces (Special Powers) Act, 1958 and also to withdraw the Act, from some areas, where it is in operation; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) Amendments to the Act are under consideration.